

MONDAY, THE 3<sup>RD</sup> DAY OF AUGUST 2026

EL.PET. No. 5 of 2026 (FILING NO)

SEENA

VS

MANOJ M.P. @ MANOJ MUTHEDAN & OTHERS

ADVS FOR PETITIONER/S:

SHAJI CHIRAYATH (K/72/2000)

ADVS FOR RESPONDENT/S:

**G. GIRISH, J**

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**El.Pet. No.5 of 2026(Filing No.)**  
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**Dated this the 3rd day of August, 2026**

**ORDER**

The Registry has noted 8 defects in the filing of this Election Petition. Two defects pertain to verification of the Annexures and the Election Petition under the provisions of Section 83(2) of the Representation of People Act. Since the aforesaid defects are to be looked into in the context of maintainability of the Election Petition, it appears to be necessary to issue notice to the respondents.

Issue notice to respondents before numbering the Election Petition.

Post on 25.09.2026

Sd/-

**G.GIRISH  
JUDGE**

*IAP/03.08.2026*